

# SIKKIM



GOVERNMENT

GAZETTE

EXTRAORDINARY  
PUBLISHED BY AUTHORITY

Gangtok

Monday 09<sup>th</sup> December 2024

No. 514

HIGH COURT OF SIKKIM  
GANGTOK

No. 14/HCS

Date: 30.04.2024

## NOTIFICATION

The Hon'ble, the Chief Justice, High Court of Sikkim, has been pleased to create the following three(03) Group 'C' permanent posts in the High Court of Sikkim with immediate effect: -

Sl. No.	Name of post	No. of post
01.	Upper Division Assistant-cum- Accounts Clerk(Level 9)	01(one)
02.	Lower Division Assistant-cum- Accounts Clerk(Level 7)	02(two)

By Order,

(Prajwal Khatiwada)  
Registrar General